

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 105/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Pivotal Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Kulkarni	Advocate	
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Common Order

CSP 105/230-232/2017/ NCLT/MB//MAH/2017
CSP 106/230-232/2017/ NCLT/MB//MAH/2017
CSP 107/230-232/2017/ NCLT/MB//MAH/2017
CSP 108/230-232/2017/ NCLT/MB//MAH/2017
CSP 109/230-232/2017/ NCLT/MB//MAH/2017
CSP 110/230-232/2017/ NCLT/MB//MAH/2017
CSP 111/230-232/2017/ NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 12.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)